

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI AND ORS Respondent(s)

Date : 27/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Akhilesh Kumar Pandey, Adv.

For Respondent(s)

Mr. Rajeev Singh, Adv.

Ms. Asha Gopalan Nair, Adv.

Mr. Ujjwal Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

However, learned Counsel for the petitioner submits

that

respondent no. 11 has died. Four weeks' time is granted to learned
Counsel for the petitioner to bring on record the Lrs. of deceased
respondent no. 11.

List again on 7.9.2016.

(CHIRAG BHANU SINGH)
Registrar

JG

Signature Not Verified

Digitally signed by

JYOTI GUPTA

Date: 2016.07.29

10:44:31 IST

Reason: